OFFICE ORDER

In continuation to Office Orders of even number dated 25.11.2010 and 27.07.2011, 01.05.2012 and in terms of the provisions contained in section 5 (2) of the Right to Information Act, 2005 the following officers are hereby designated as Assistant Public Information Officers (APIOs) in respect of the sections mentioned against their names. These Officers would exercise the functions of APIO only in the absence of the CPIO.

<table>
<thead>
<tr>
<th>Name of the APIO</th>
<th>Designation</th>
<th>Tel. No.</th>
<th>Subject</th>
</tr>
</thead>
<tbody>
<tr>
<td>1. Sh. A. Selva Kumar</td>
<td>Section Officer</td>
<td>23386896</td>
<td>All matters dealt with in Ad.-III Sections</td>
</tr>
<tr>
<td>2. Sh. Rajeev Kumar</td>
<td>Section Officer</td>
<td>23386896</td>
<td>All matters dealt with in International Cooperation and Infrastructure Section</td>
</tr>
</tbody>
</table>

(R.C.Tully)

Under Secretary to the Government of India
Telephone No. 2307-3734

To

Sh. A. Selva Kumar, Section Officer, MCA,
Sh. Rajeev Kumar, Section Officer, MCA.

Copy to:-

1. Sr. PPS to Secretary / PS to Addl. Secretary / PS to JS (R), PS to JS (M), MCA
2. All Officers and Sections in the Ministry of Corporate Affairs.
3. Web Master/NIC with request to upload the Office Order in the website of the Ministry.